Sl. No.	Name of the Officer and Designation	Status of Action	_
9.	Shri D.S. Jayant, CM(Finance)	Major penalty imposed.	
10.	Miss Valrie D'Silva, GM	Major penalty imposed.	
11.	Shri Om Prakash, Ex-GM	Major penalty imposed.	
12.	Shri Sarabjit Singh, Ex-GM (Finance)	Major penalty imposed.	
13.	Shri Nan Jeyakumar, GM	Major penalty imposed.	

## Project at Medak sanctioned under MIIUS

168. SHRI DEVENDER GOUD T.: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- whether it is a fact that a project has been sanctioned in Medak district of Telangana under Modified Industrial Infrastructure Upgradation Scheme (MIIUS); and
  - if so, the details thereof and status of the project?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) Yes Sir.

A project at 'Pashamylaram Industrial Area, Medak (Telangana)' with a cost of ₹ 64.24 crore involving Central Grant of ₹ 23.56 crore under Modified Industrial Infrastructure Upgradation Scheme (MIIUS) has been approved on 5th March, 2015. There is no further progress in the project.

## **Establishment of Dry Ports**

169. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether Government has received any request for establishment of Dry Ports by the State Governments; and
  - (b) if so, the State-wise details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) and (b) Proposals for setting up of Inland Container Depots (ICDs), which are considered as Dry Ports and Container Freight Stations (CFSs) are received from the State Government Implementing Agencies/State Government Public Sector Undertakings from time to time. Details of proposals received from the State Government Public Sector Undertakings are given in Statement-I and II.

Statement-I

Details of proposals for setting up of Inland Container Depots (Dry Ports)
received from the State Government Public Sector Undertakings.

Sl. No.	Name of State	Agency/Company	Location	Current status
1.	Jammu and	Jammu and Kashmir	Ranegreth	The project is under
	Kashmir	State Industrial		implementation by
		Development		the State Government
		Corporation Ltd.		Agency. Extension
				upto 25-09-2015 has
				been given to the
				implementation agency
				for its completion
2.	Punjab	Punjab State	Derra	Project completed by
		Warehousing	Bassi,	State Government
		Corporation	Chandigarh	Agency and the ICD is
				functional
3.	Rajasthan	Rajasthan Small	Bhilwara	Project completed by
		Industries Corporation		State Government
				Agency and the ICD is
				functional
4.	Rajasthan	Rajasthan Small	Bhiwadi	Project completed by
		Industries Corporation		State Government
				Agency and the ICD is
				functional
5.	Rajasthan	Rajasthan Small	Bikaner	Cancelled vide
		Industries Corporation		Department of
				Commerce letter dated
				19-02-2015 on a specific
				request received from
				the State Government
				agency vide letter No.
				RSIC/EIS (ICD BKN)
				IV/2014-15/9949, dated
				4th December, 2014

Written Answers to

Statement-II Details of proposals for setting up of Container Freight Stations (CFSs) received from the State Government Public Sector Undertakings.

S1.	Name of	Agency/	Location	Current status
No.	State	Company		
1	2	3	4	5
1.	Gujarat	Gujarat State Warehousing	Vadodara	Project completed by State Government Agency and the CFS
		Corporation		is functional
2.	Haryana	Haryana Warehousing Corporation	Rewari	Project completed by State Government Agency and the CFS is functional
3.	Kerala	Kerala State Warehousing Corporation	Cochin	Project completed by State Government Agency and the CFS is functional
4.	Kerala	Kerala State Industrial Enterprises Ltd.	Eloor, Kalamassery	Project completed by State Government Agency and the CFS is functional
5.	Maharashtra	Maharashtra State Warehousing Corporation	Nagpur	Project completed by State Government Agency and the CFS is functional
6.	Maharashtra	Maharashtra State Warehousing Corporation	Jalgaon	Project completed by State Government Agency and the CFS is functional
7	Maharashtra	Conware (Punjab State Container and Warehousing Corporation Ltd., Chandigarh)	Dronagiri	Project completed by State Government Agency and the CFS is functional
8.	Maharashtra	Maharashtra State Warehousing Corporation	Kalamboli	Project completed by State Government Agency and the CFS is functional
9.	Maharashtra	Maharashtra State Warehousing Corporation	Dronagiri Node	Project completed by State Government Agency and the CFS is functional

1	2	3	4	5
10.	Punjab	Punjab State	Amritsar	Project completed by State
		Warehousing		Government Agency and the CFS
		Corporation		is functional
11.	Punjab	Punjab State	Bhatinda	Project completed by State
		Warehousing		Government Agency and the CFS
		Corporation		is functional
12.	Rajasthan	Rajasthan Small	Jodhpur	Project completed by State
		Industries		Government Agency and the CFS
		Corporation		is functional
13.	Telangana	Andhra	Hyderabad	The project is under
		Pradesh Trade		implementation by the State
		Promotion		Government Agency. They have
		Corporation		sought extension of 6 months
		Ltd.		from now for completion of
				the project. They have also
				asked for change in name from
				Andhra Pradesh Trade Promotion
				Corporation to Telangana Trade
				Promotion Corporation.
14.	Telangana	Andhra	Mamidipally,	Project completed by State
		Pradesh Trade	Ranga Reddy	Government Agency and the CFS
		Promotion	District,	is functional
		Corporation	Hyderabad	
		Ltd.		

## Impact of FTAs on domestic plantation and cash crops

170. SHRI PARIMAL NATHWANI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Free Trade Agreements (FTAs) have negatively impacted the plantation and cash crops in the country leading to drastic fall in domestic production;
- (b) if so, whether Government has received any representation from the farmers' forum to ratify Free Trade Agreements so as to encourage agricultural production in the country; and
  - (c) if so, the details thereof and the reaction of Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) to (c) The Government has largely adopted a conservative policy for plantation and cash crops in the Free